

HIGH COURT OF MANIPUR
AT IMPHAL
NOTIFICATION No. - 142
Imphal, the 2nd March, 2022

No. HCM/C-54/2013/RC(J)/ 3/222 : In supersession of earlier notification, the High Court of Manipur is pleased to reconstitute State Court Management System Committee (SCMSC) for the State of Manipur as follow:

1. **Chairman:** Hon'ble The Chief Justice, High Court of Manipur
2. **Members:** (A) 2 (two) sitting Judges, High Court of Manipur
 - (i) Hon'ble Mr. Justice L.S. Jamir
 - (ii) Hon'ble Mr. Justice M.V. Muralidaran(B) Director, Manipur Judicial Academy
(C) Registrar General, High Court of Manipur [*Ex - Oficio Member*]
(D) Joint Registrar (Judl.), High Court of Manipur - *As Member Secretary [Ex-Officio Member]*
(E) 3 (three) District & Sessions Judges
 - (i) District & Sessions Judge, Imphal West
 - (ii) District & Sessions Judge, Thoubal
 - (iii) District & Sessions Judge, Bishnupur[*All Ex - Officio Members*]
(F) Commissioner (Law)/Secretary (Law), Government of Manipur [*Ex - Officio Member*]
(G) An Expert in Management - *Shri Roshan Oinam, Court Manager, High Court of Manipur*
(H) An Expert in computer to be nominated by Hon'ble The Chief Justice - *Shri Th. Shantikumar Singh, System Analyst, High Court of Manipur*
(I) One representative of N.G.O. working in the field for improving access to justice and user friendliness of Courts to be nominated by Hon'ble The Chief Justice - *Shri Rakesh Meihoubam, Advocate*
(J) 2 (two) Advocates.
 - (i) *Shri H.S. Paonam, Sr. Advocate*
 - (ii) *Shri Kh. Tarunkumar Singh, Advocate*

By Order, etc.

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL

Endt. No. HCM/I-17/2012-A&E/3223-39

Imphal, the 2nd March, 2022

Copy to:

1. All the District & Sessions Judge, Manipur.
2. All the Registrars, High Court of Manipur.
3. All the Judges of the Family Courts, Manipur.
4. All the Special Judges (ND&PS)/(ND&PS)(FTC), Manipur.
5. All the Joint Registrar, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. All the Assistant Registrars/Court Managers/L.R.O, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The System Analyst, High Court of Manipur .

— He is requested to upload the same on official website of the High Court

10. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The Private Secretary to Registrar General, High Court of Manipur.
14. All the Superintendents, High Court of Manipur.
15. The persons concerned.
16. The Order book/Guard file.


REGISTRAR GENERAL
